

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00584/2015

Jabalpur, this Wednesday, the 31st day of January, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Iqbal Mohd. Siddiqui, Project Director,
S/o Late Sheikh N.P., Aged about 58 years,
R/o 3, Sunrise Town, Phase-I, Sagar, M.P. 470002 **-Applicant**

(By Advocate –**Shri S.K.Nandy**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Road Transport & Highway,
Transport Bhawan, Sansad Marg, New Delhi-110001
2. National Highway Authority of India, Ministry of Road
Transport & Highway, Through its Chairman, G-5 & 6, Sector-10,
Dwarka, New Delhi-110075
3. The Chief General manager, (HR/Legal)
National Highway Authority of India,
G-5 & 6, Sector-10, Dwarka, New Delhi-110075
4. Deputy General Manager, (HR-II),
National Highway Authority of India, G-5 & 6,
Sector-10, Dwarka, New Delhi-110075 **- Respondents**

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that during the pendency of this case the applicant has joined his parent department and this O.A. has rendered infructuous.

2. In view of it, the Original Application is dismissed as withdrawn as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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